

(Qty: Lakh Tonnes)

<i>Year</i>	<i>Exports</i>
1987-88	283
1988-89 (P)	333
1989-90 (P)	296 (upto Feb., 1990)

(P) = Provisional

(b) No, Sir

(c) Does not arise

(d) Some of the steps taken by MMTC to increase export of iron ore are market diversification, improvement in infrastructural facilities at major ports and tying up of export sales through long term agreements with major buyers of iron ore

Performance of MMTC during Seventh Five Year Plan

1905 SHRI BHAKTA CHARAN DAS: Will the Minister of COMMERCE be pleased to state:

(a) the achievements of the Minerals and Metal Trading Corporation (MMTC) in the matter of export earnings, both canalised and non-canalised items, yearwise during the Seventh Five Year Plan Period.

(b) whether Government have reviewed the performance of the Corporation during this period; and

(c) if so, the outcome of the review?

THE MINISTER OF COMMERCE AND TOURISM (SHRI ARUN KUMAR NEHRU):

(a) Total value of exports by MMTC, of both canalised and non-canalised items, year-

wise during the Seventh Five Year Plan have been as under:

(Value : Rs. Crores)

<i>Year</i>	<i>Value of Exports</i>
1985-86	622.63
1986-87	711.69
1987-88	728.83
1988-89	872.62
1989-90 (Upto Feb., 90)	915.00

(b) and (c). Government has been periodically reviewing performance of MMTC during the Seventh Five Year Plan, and urging them to increase their exports, particularly, non-canalised exports. Non-canalised exports have increased from Rs. 19.74 crores in 1984-85 to Rs. 363 crores in 1989-90 (upto Feb. 90), while total exports have increased from Rs. 376 crores to Rs. 915 crores during the same period

Assistance given Under Personal Accident Insurance Social Security Scheme in Orissa

1906. SHRI BHAKTA CHARAN DAS: Will the Minister of FINANCE be pleased to state:

(a) whether the Personal Accident Insurance Social Security Scheme had been introduced by his Ministry for providing assistance to the victims from poor families;

(b) when the scheme was introduced in Orissa; and

(c) the details of the benefit given under the Scheme to the victims in Orissa during the last three years?